

The Planning Commission have proposed a capital outlay of Rs. 30 crores from H.A.L. for investment during the Fifth Plan.

H.A.L. projects are going to be established at the existing site. It is proposed to locate Niacinamide plant at Bettiah, Bihar. The location of the Formulation unit of the IDPL is being investigated.

Employees of Burmah-Shell

*294 SHRI SANAT KUMAR RAHA :
SHRI S. KUMARAN :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have taken note that Burmah-Shell is planning to compulsorily retire a large number of its employees; and

(b) if so, whether Government have had any consultation with the concern to stop this plan or for any other form of retrenchment ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI) : (a) and (b) Burmah-Shell have advised that they have not retrenched any staff and denied having forced any of its employees to go on retirement. At present they have no plans for retrenching or laying off employees or compulsory retirement.

बोकारो स्टील लिमिटेड से पेट्रोल की चोरी

*295. डा० रामकृपाल सिंह :

श्री सीताराम सिंह :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बोकारो स्टील लिमिटेड में मैसर्स हरिनारायण एण्ड कम्पनी का एक पेट्रोल पम्प है;

(ख) क्या यह भी सच है कि उक्त पेट्रोल पम्प के पास 2 लाख 42 हजार लिटर पेट्रोल उसके रिकार्ड से अधिक पाया गया है;

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(ग) यदि हा, तो उसका ब्यौरा क्या है;

(घ) क्या यह भी सच है कि यह अधिक पेट्रोल बोकारो स्टील लिमिटेड से चोरी करके जमा किया गया है, और

(ङ) यदि उपरोक्त भाग (घ) का उत्तर 'हां' हो, तो सरकार इस मामले में क्या कार्यवाही करना चाहती है ?

†[Pilferage of petrol from Bokaro Steel Ltd.

*295 DR. RAMKRIPAL SINHA :
SHRI SITARAM SINGH :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that there is a petrol pump belonging to M/s. Harinarain and Company at the Bokaro Steel Limited;

(b) whether it is also a fact that 2,42,000 litres of petrol has been found in excess of the records of the said petrol pump;

(c) if so, what are the details thereof;

(d) whether it is also a fact that the excess petrol has been pilfered from the Bokaro Steel Limited; and

(e) if the answer to part (d) above be in affirmative, what action Government propose to take in the matter ?]

पेट्रोलियम और रसायन मंत्रालय में उपमंत्री (श्री सी० पी० माझी) : (क) और (ख) जी हां। 28-2-75 को आई०ओ०सी० के अधिकारियों और पुलिस के साथ एक मजिस्ट्रेट द्वारा छापा मारने पर पेट्रोल पम्प से 2,41,900 लिटर पेट्रोल पकड़ा गया था जिसको किसी खाते में नहीं डाला जा सका।

(ग) से (ङ) पुलिस द्वारा की गई जांच के ब्यौरे राज्य सरकार से एकत्र किये जा रहे हैं।

†[] English translation.

†[THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI) : (a) and (b) Yes, sir. In a raid conducted by a Magistrate with Police and IOC Officers on 28.2.75, an excess of 2,41,900 litres of petrol was detected at the pump which could not be accounted for.

(c) to (e) Details of the police investigation are being obtained from the State Government.]

Construction of overhead new bridges at Chandaul and Saiyedraja

*296. SHRI SHYAM LAL YADAV : Will the Minister of RAILWAYS be pleased state :

(a) whether Government are considering to construct new overhead bridges at Chandauli and Saiyedraja on the grand chord of Eastern Railway; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH) : (a) and (b) It is presumed that the Hon'ble Member is referring to the provision of foot-over-bridges at Chandauli and Saiyedraja Railway stations.

Foot-over-bridge connecting the up and down platforms already exists at both these stations.

These stations are located on island platforms, with a loop line passing between the circulating area and the station building and for the convenience of passengers a foot-path has been provided to connect the station building with the circulating area.

Extension of foot-over-bridge, to connect the circulating area at Chandauli station, is under examination. Extension of foot-over-bridge at Saiyedraja is not under consideration just at present.

†[] English translation.

Re-designating the Posts of Stenographers attached with officers of Income-Tax Appellate Tribunal

†*302. SHRI SASANKASEKHAR SAN-YAL :
SHRI SALIL KUMAR GANGULI :
SHRI SUHRID MULLICK CHOUDHURY :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the pay scales of President, Vice-President and Members of Income-Tax Appellate Tribunal have been equated to the scales of pay of Secretary, Additional Secretary and that of Senior Joint Secretary of the Government of India ;

(b) whether it is also a fact that stenographers attached to the Secretary, Additional Secretary and Joint Secretary are holding Gazetted posts while the stenographers attached to Members, President and Vice-President of the Tribunal are non-Gazetted and some are getting less than the scale permitted to the stenographers of the Government of India ; and

(c) if so, whether Government have considered the desirability of re-designating the post of stenographers in the Tribunal and give them the same benefits as the personal staff of senior officers in the Government of India and if so, what are the details in this regard ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE) : (a) The pay scales of the posts in the Income-tax Appellate Tribunal have been revised as under :

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| (i) President | Rs. 3,250/- p.m.
(fixed). |
| (ii) Vice-President | Rs. 3,000/- p.m.
(fixed). |
| (iii) Judicial Member
& Accountant
Member. | Rs 2,750/- p.m.
(fixed) |

†Transferred from 13th May, 1975.